

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
J.K.S CONSTRUCTION PRIVATE LIMITED**

RELEVANT PARTICULARS

1.	Name of corporate debtor	J.K.S. CONSTRUCTION PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	14th November 2005
3.	Authority under which corporate debtor is incorporated /registered	RoC Chennai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45202TN2005PTC058011
5.	Address of the registered office and principal office (if any) of corporate debtor	No 12, Sammandam Street, Bharathipuran, Chromepet, Chennai – 600 044
6.	Date of closure of Insolvency Resolution Process	8th September 2022
7.	Liquidation commencement date of corporate debtor	8th September 2022
8.	Name and registration number of the insolvency professional acting as liquidator	Raghu Babu Gunturu IP Reg. No. IBBI/IPA-002/IP-N00025/2016-17/10053
9.	Address and e-mail of the liquidator, as registered with the Board	1st floor, Golden Heights, Plot No.9, Opp: Raheja IT Mindspace, HUDA Techno Enclave, Madhapur, Hyderabad, Telangana - 500081, Email:raghu@ezresolve.in
10.	Address and e-mail to be used for correspondence with the liquidator	EzResolve LLP, 1st floor, Golden Heights, Plot No.9, Opp: Raheja IT Mindspace, HUDA Techno Enclave, Madhapur, Hyderabad, Telangana - 500081 Email: jksconstruction@ezresolve.in
11.	Last date for submission of claims	8th October 2022

Notice is hereby given that the National Company Law Tribunal, Chennai has ordered the commencement of liquidation process of J.K.S Construction Private Limited on 8th September 2022.

The stakeholders of J.K.S Construction Private Limited are hereby called upon to submit their claims with proof on or before 8th October 2022, to the liquidator at the address mentioned against item No.10.

The Financial Creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Raghu Babu Gunturu
Liquidator

J.K.S Construction Pvt Ltd

Date: 12th September 2022

IP No: IBBI/IPA-002/IP-N00025/2016-17/10053

Place: Hyderabad

Authorisation for Assignment issued by ICSI IPA is Valid till 23/11/2022